

**DECLARATION OF ASSETS BY HON'BLE MRS. JUSTICE SUDEEPTI SHARMA  
AS ON 19.01.2026**

<b>1. IMMOVEABLE PROPERTY HELD INDIVIDUALLY OR IN THE NAME OF SPOUSE AND CHILDREN.</b>	
Self	<p>1. Flat No.626, Second Floor, Palm Residency, Manohar Infrastructure, Sector 3, New Chandigarh 140901</p> <p>2. Flat No.E 502, Ravindra Apartments, Baltana, Zirakpur, Punjab.</p>
Spouse	<p>1. Co-owner to the extent of 43.77% in House No.1549, Sector 7-C, Chandigarh – 160019 (on the basis of a duly registered Gift Deed executed by the Late Maternal Aunt, Mutation yet to be got changed with the Estate Office, Chandigarh)</p> <p><b>Note:- Will qua remaining share of 56.33% in House No.1549, Sector 7-C, Chandigarh has been executed by late mother but the share is yet to be got transferred by Estate Office, Chandigarh.</b></p> <p>2. Co-owner to the extent of 25% in Plot No.226, Industrial Area, Phase 1, Chandigarh (Another 12.5% also vests with him on the basis of a duly registered Will of the Late Maternal Aunt, Mutation yet to be got changed with the Estate Office, Chandigarh)</p>
Daughter	Nil
<b>2. DETAILS OF MOVEABLE PROPERTY HELD EITHER INDIVIDUALLY OR IN THE NAME OF SPOUSE AND DEPENDENT CHILDREN.</b>	
Self	<p>1. Verna Car CRDI 2012 Model, Hyundai make</p> <p>2. Celerio Car 2017 Model, Maruti make</p> <p>3. Approximately 55 tola Gold in the shape of ornaments and coins received as <i>Istridhan</i> and purchased over the time.</p> <p>4. Approximately 2 Kg Silver in the shape of ornaments and coins received as <i>Istridhan</i> and purchased over the time.</p>
Spouse	<p>1. Bajaj Super Scooter 1986 Model ;</p> <p>2. Maruti Suzuki 800 cc Car November 1995 Model. ;</p> <p>3. Toyota Urban Cruiser August 2022 Model</p> <p>4. Approximately 80 grams gold in shape of ornaments etc gifted by late mother.</p> <p>5. Approximately 200 grams silver in the shape of coins and idols</p>

Daughter	<ol style="list-style-type: none"> <li>Approximately 22 tola gold in the shape of ornaments received on different occasions as gifts from the relatives as well as mother over the time.</li> <li>Approximately 2 Kg silver in the shape of ornaments gifted by mother from time to time.</li> </ol>
<b>3. BANK DEPOSITS, FIXED DEPOSITS, SHARES/PUBLIC PROVIDENT FUND, GENERAL PROVIDENT FUND, DEBENTURES/ MUTUAL FUNDS, ETC.:</b>	
Self	<ol style="list-style-type: none"> <li>SBI Salary Bank Account Balance Rs.81,83,247/-</li> <li>Joint Savings Account with Spouse in IDBI Bank Chd., Balance :-Rs.5,608/-</li> <li>General Provident Fund of Rs.5,01,661/-</li> <li>Max Life Insurance Policy, monthly Rs.5,139/-</li> <li>Life Insurance Policy, yearly premium Rs.36,030/-</li> <li>Approximate value of Shares/Mutual Funds Rs.4 lakh</li> </ol>
Spouse	<ol style="list-style-type: none"> <li><b>IDBI Bank Chandigarh</b> <ol style="list-style-type: none"> <li>Savings Account Balance :- Rs.497/-</li> <li>Fixed Deposits of Rs.1,17,37,545/-</li> <li>Value of Shares/Holdings in Demat Account Rs.81,01,503/-</li> </ol> </li> <li><b>SBI</b> Savings Account Balance:-Rs.94,09,552/-</li> <li><b>Indian Bank</b> Savings Account Balance:-Rs.14,40,632/-</li> <li><b>Post Office PPF Account</b> Balance Rs.28,32,177/-</li> <li><b>Master Capital Services Ltd (Stock Broker)</b> <ol style="list-style-type: none"> <li>Value of Shares/Holdings in Demat Account as on 07.11.2024 at 2:30 PM:-Rs.14,47,200/-</li> <li>Margin Deposit amount as on 07.11.2024 :- Rs.2,49,584/-</li> </ol> <p>Equity shares, etc in physical certificate forms (counsel not be got Demat till now)</p> <p>Some equity shares etc, in a few companies still in physical certificate form (could not be got Demat Till Now) – Approx. value as on 07.11.2024 – Rs.12 Lakh to 15 Lakh.</p> </li> <li>Life Insurance Policy maturity Amount around Rs.2,25,000/- (maturity amount alongwith interest) yet to be claimed and received from LIC of India against an already matured Life Insurance Policy.</li> </ol>
Daughter	<ol style="list-style-type: none"> <li>SBI Bank Account Balance : Rs.7,33,389/-</li> <li>Shares/Mutual Funds – Nil.</li> <li>Life Insurance Policy, yearly premium Rs.36,030/-</li> </ol>

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**(SUDEEPTI SHARMA)**  
**JUDGE**

**DATED: 19.01.2026**